

Title: Need to include Dogri language in the Eighth Schedule to the Constitution. -- Laid

SHRI TALIB HUSSAIN CHOWDHARY (JAMMU): I intend to raise a matter of public importance namely the inclusion of Dogri Language in the 8th Schedule of the Constitution.

The Dogri speaking people of Jammu and Kashmir, Himachal Pradesh and the hilly areas of northern Punjab, whose population is over four million, have been demanding since long that due recognition and status to their language may be granted. The successive Governments of the J&K State have been recommending to the Centre that the genuine demand of the Dogri speaking people be accepted, but it has not yet been acceded to. This legitimate demand be considered early. Since the Private Members Bill to both the Houses of Parliament could not find favour with the Government in the past, I want to raise this important issue with the prayer that the Government may bring a Bill to amend the 8th Schedule of the Constitution with the objective of providing due recognition to Dogri Language.